

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

01/01/2019

O.A./260/681/2012

KULAMANI BARAL

-V/S-

M/O RAILWAYS

ITEM NO:38

FOR APPLICANTS(S) Adv. : Mr. N. R. Routray

FOR RESPONDENTS(S) Adv.: Mr. T. Rath

Notes of The
Registry

Order of The Tribunal

Heard Mr. N. R. Routray, Ld. Counsel for the applicant and Mr. T. Rath, Ld. Counsel for the respondents.

Ld. Counsel for the applicant does not want to press this case. Accordingly, the O.A is disposed of being not pressed.

(SWARUP KUMAR MISHRA)
MEMBER (J)

(GOKUL CHANDRA PATI)
MEMBER (A)

pms